

(b) if so, the comparative figures for the Overtime Allowance for the months of September and October in 1973 as also for these months during the year 1972?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR):

(a) and (b). Overtime allowance is paid to staff for extra work done arising due to shortage of staff below sanctioned strength, absenteeism in excess of leave reserve, sudden rush of work and for work of urgent nature. It has no direct relation to the Development expenditure. However on account of the economy drive under Non-Plan expenditure, instructions have been issued to the Heads of Circles in September, 1973 asking them to ensure that expenditure on O.T. does not exceed the budgetary allotments already intimated to them.

Framing of Statutory Rules

3488. SHRI BIRENDER SINGH RAO:

SHRI S. N. MISRA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court of India have suggested to the Government of India and the State Governments to frame statutory rules in place of resolutions and memoranda as at present—governing the recruitment, promotions and conditions of service of public servants so that there is no arbitrariness or inequality in State action in regard to them and the rule of law is not eroded; and

(b) if so, the reaction of Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):

(a) and (b). While disposing of Writ

Petition No. 299 of 1969—Ramachandra Shankar Deodhar and others, Vs. the State of Maharashtra and others—the Supreme Court, in their judgment, dated 12-11-73, are reported to have made these observations. The matters would be examined on receipt of a certified copy of the judgment.

दिल्ली टेलीफोन्स के जनरल मैनेजर के निजी सहायक

3489. श्री हुकम चन्द कछवाय :
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली टेलीफोन्स के जनरल मैनेजर के निजी सहायकों की संख्या इस समय क्या है ; और

(ख) वर्तमान सरकारी नीति के अनुसार श्रेणी एक के अधिकारी कितने निजी सहायक रख सकते हैं ?

संचार तथा पर्यटन और नागर विमानन मंत्री (श्री राज बहादुर) : (क) एक ।

(ख) प्रथम श्रेणी के अधिकारियों को उनकी हैसियत और कर्तव्यों तथा पद की जिम्मेदारियों के अनुसार ही उन्हें व्यक्तिक सहायक (इनमें स्टेनोग्राफर हैं) दिये जाते हैं ।

औद्योगिक विकास मंत्रालय में समयोपरि भत्ता

3490. श्री हुकम चन्द कछवाय :
क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1970-71 और 1971-72 की तुलना में 1972-73 के वित्तीय वर्ष में उनके मंत्रालय में काम आने वाले कर्मचारियों के समयोपरि भत्ते की राशि में काफी वृद्धि हुई है ; और